

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO -618  
ANSWERED ON – 04/02/2026

**SCHEMES OF DR. AMBEDKAR FOUNDATION**

618. SHRI CHANDRAKANT DAMODAR HANDORE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the details of the schemes that have been closed down by the Dr. Ambedkar Foundation during the last four years;
- (b) the specific reasons and justifications for the closure of each such scheme;
- (c) the details of all such schemes, along with the date of their closure;
- (d) the total number of beneficiaries affected by the closure of each scheme; and
- (e) whether Government plans to introduce alternative schemes to cater to the affected beneficiaries and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (c) To avoid duplication in the implementation of the schemes, the following schemes of Dr. Ambedkar Foundation (DAF) have been merged with corresponding Centrally Sponsored Schemes being implemented by the Department of Social Justice & Empowerment (DoSJE):-

- i. Dr. Ambedkar Scheme for Social Integration through Inter-Caste Marriages and Dr. Ambedkar Scheme for National Relief to the Scheduled Castes/Scheduled Tribes Victims of Atrocities have been merged with effect from 01<sup>st</sup> April, 2023 with Centrally Sponsored Scheme for the implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.
- ii. Dr. Ambedkar Centre of Excellence (DACE) scheme has been merged with the Free Coaching for SCs, OBCs and beneficiaries of PM CARES Children Scheme since 2023-2024.

(d) No beneficiary is affected by the merger of the above-mentioned schemes of the DAF, as all concerned beneficiaries are getting benefits through the DoSJE's schemes.

(e) Does not arise.

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